

sell the above commodities in the open market under distress. Farmers are not getting remunerative price of their commodities in the open market.

I, therefore, urge upon the Government of India to start purchase of Mustard seeds and Tara Mira oil-seeds in the open market in Rajasthan State. The task may be entrusted to NAFED or Dairy Development Corporation so that farmers may be saved from distress-sale of these commodities.

(vi) Steps needed to improve the lot of Children.

BEGUM AKBAR JAHAN ABDULLAH (Anantnag): Children deserve far more attention than they get at the moment. There are numerous inadequacies in our socio-political system which render the lives of vast majority of our children less than full and rich. Children in vast numbers suffer neglect and deprivation. On the one hand, they lose the precious time and remain illiterate and when they get employment, their wage is extremely low to keep their body and soul together.

Now it has come to light that children in thousands are languishing in jails of various States of India. The Government should take notice of the extremely sorry plight of juvenile offenders and ensure proper implementation of the Juvenile Justice Act of 1986.

I would urge the Central Government to immediately conduct an All India survey on the number of imprisoned children in various States and the feedback on implementation of Juvenile Justice Act which provides for the care, protection, treatment, development and rehabilitation of neglected or delinquent juveniles.

[Translation]

(vii) Need to direct Madhya Pradesh Government to lift the ban imposed on villagers living in the Kutru National Park region on plucking Tendu leaves

SHRI MANKURAM SODI (Bastar): Mr. Deputy-Speaker Sir, there are 56 villages

around Kutru National Park. These villages are inhabited by Harijans and Adivasis. For generations, their livelihood has depended on forest produce which in turn depends on the vagaries of nature. Agriculture is only an ancillary occupation for them. Ever since these villages were included in the National Park Region the inhabitants have been prohibited from gaining access to forest produce in the area. Plucking of Tendu leaves in particular has been banned. Tendu leaves are plucked every year during a particular climatic period. This is the main source of earning for every family over there as it ensures them a fixed minimum wage.

The Central Government is requested to lift this ban on plucking Tendu leaves as it is the only source of livelihood for the inhabitants of that area. Immediate instructions should be issued to the State Government in this regard.

[English]

(viii) Need to erect a statue of late Shri Lalit Narayan Mishra at a prominent place in New Delhi and to name a road after him

DR. G.S. RAJHANS (Jhanjharpur): Shri Lalit Narayan Mishra the former Railway Minister was assassinated at Samastipur in January, 1975 while inaugurating Samastipur-Muzaffarpur broad gauge railway line. He was the only Union Minister in independent India except Shrimati Indira Gandhi who was killed while performing Government duties. In recognition of his services to the nation it is requested that a statue of Shri Lalit Narayan Mishra be erected at a prominent place in Delhi and a road named after him so that the posterity may remember his valuable services to the nation.